

CENTRAL ADMINISTRATIVE TRIBUNAL  
Principal Bench

O.A. No. 2196 of 1996

New Delhi, dated the 29th May, 1997

HON'BLE MR. S.R. ADIGE, MEMBER (A)

Dr. M.K. Sharma (PGT),  
R/o A-2, Gali No. 5,  
Shivaji Road,  
Ghonda,  
Delhi-110053.

... APPLICANT

By Advocate: Shri Hori Lal

VERSUS

1. The Secretary (Education),  
Govt. of NCT of Delhi,  
Delhi-110054.
2. The Dy. Director of Education,  
Dist. North-West, Hakikat Nagar,  
Delhi-110009.
3. The Principal,  
Govt. Composite Model Sr. Sec.  
School No.1,  
Narela, Delhi-110040.
4. Mrs. S. Batra, PGT (Maths),  
G.C.M.S.S.S. No.1,  
Narela,  
Delhi.

... RESPONDENTS

By Advocate: Shri Arun Bhardwaj

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, MEMBER (A)

Heard.

2. This O.A. is disposed of with a direction to the Respondents to consider transferring the applicant to a school reasonably close to his present residence in terms of ensuing transfers of school teachers <sup>as likely to be ordered</sup> which are ~~taking place~~ during June/July, 97.
3. This O.A. stands disposed of accordingly. No costs.

  
(S.R. ADIGE)  
Member (A)

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